

[*Translation*]SHRI K. MURALEESHARAN:  
SHRI CHITTA BASU:**New Item Captioned 'Kachra Binane  
Walon Par Bani Film Ka Kachra Bana  
Dala'**836. SHRI BENGALI SINGH:  
SHRI HARISH PAL:Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state:(a) whether attention of Government  
has been drawn to the news-item appearing  
in Navbharat 'Times' dated 14th May, 1990  
under the caption 'Kachra Binane Walon Par  
Bani Film Ka Kachra Bana Dala'(b) if so, the reaction of Government  
thereon;(c) whether any steps are being taken  
by Government to telecast this film on Door-  
darshan; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION  
AND BROADCASTING AND MINISTER OF  
PARLIAMENTARY AFFAIRS (SHRI P.  
UPENDRA): (a) Yes, Sir.(b) to (d). All the TV programmes as-  
signed to outside producers are previewed  
by a Committee for assessing their overall  
suitability. The TV programme entitled "Maili  
Sugandh" referred to in the news item has  
not so far been previewed by the present  
Committee. Doordarshan have, however,  
been advised to take prompt action to place  
it before the Committee for final decision.  
Full payment has, however, since been re-  
leased to the Producer.**Judicial System**837. SHRI MAHADEEPAK SINGH  
SHAKYA:Will the Minister of LAW AND JUSTICE  
be pleased to state:(a) whether the judicial system of the  
country is complex and time consuming; and(b) if so, the steps being taken by Gov-  
ernment to make it simple, accessible and  
expeditious?THE MINISTER OF STEEL AND MINES  
AND MINISTER OF LAW AND JUSTICE  
(SHRI DINESH GOSWAMI): (a) and (b). In  
order to streamline the functioning of the  
courts and to expedite disposal of cases,  
Government entrusted the study of judicial  
reforms to the 11th Law Commission which,  
inter alia, aimed at decentralisation of the  
system of administration of justice, reforms  
of procedural laws, improvement in the  
method of appointments to judiciary, reduc-  
tion in the cost of litigation etc. The Commis-  
sion has submitted 18 reports. The Govern-  
ment have also set up a three-member  
Committee of Chief Justices to look into the  
problem of arrears in Courts.**Dissemination of Sindhi Programmes**839. SHRI S.C. VERMA: Will the Min-  
ister of INFORMATION AND BROADCAST-  
ING be pleased to state:(a) whether Government have exam-  
ined the feasibility of increasing the duration  
of Sindhi programmes, being telecast by  
Bombay Doordarshan, by half-an-hour dur-  
ing a week and also starting a programme in  
Sindhi of Half-an-hour duration from Aka-  
shvani, Bombay;(b) whether Government are also con-  
templating to broadcast Sindhi language  
programme from Akashvani, Pune.No. of  
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